SRAVANA 23, 1909 (SAKA)

(d) whether it is proposed to convert handlooms to powerlooms to get self employment to weavers?

THE DEPUTY MINISTER IN THE MIN-ISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) The Textile policy of Juhe, 1985 envisages preservation of the distinct and unique role of the handloom sector. The policy also states that the growth and development of this sector shall receive priority.

(b) From the information furnished by the States from time to time, the wages of an average handloom weaver during 1986-87 ranged from Rs 12/- to Rs 18/- per day for cotton, Rs 12/ to Rs. 30 per day for silk and Rs 6/- to Rs 24/Rs per fay for other types of fabrics.

(c) The Sub-Group for Powerloom Industry of the Tripartite Study-Group constituted by the Central Government, in its report submitted recently, gives the wages earned by powerloom weavers in two representative States as under:—

GujaratRs. 17.50 to Rs 19.00MaharashtraRs 21.50 to Rs 25.50

(d) No, Sir.

### Licensed Indian Tourist Guides in India

2958. SHRI SANTOSH KUMAR SINGH: Will the Minister of TOURISM be pleased to state:

(a) the language-wise number, both in foreign and Indian languages, of licensed tourists guides at present in India; and

(b) the steps taken to increase the number of tourists guides in view of the India Festival to be held in Japan next year as this will increase the tourists from that country?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE IN THE MINIS-TRY OF TOURISM (SHRI JAGDISH TYTLER): (a) Out of a total number of 563 tourist guides approved by the Ministry of Tourism who are presently available for guiding, 317 guides are well conversant with a foreign language as given in the statement below. Ministry of Tourism does not maintain any information about availability of guides in Indian languages.

(b) The Government has already sanctioned six guide training courses to be conducted at Delhi, Agra, Madras, Bombay, Goa and Aurangabad in addition to one Japanese language course to be conducted at Bombay. Besides, a Japanese language course for existing guides and another tourist guide course for foreign language speaking candidates in Delhi is also contemplated. These courses on completion will add substantially to the number of approved tourist guides in the country.

#### STATEMENT

Number of foreign language speaking guides (other than English) approved by the Ministry of Tourism who are available in the country (In reply to part (a) of Lok Sabha Unstarred Question No. 2959 dated 14.8 1987).

German	_	80
French		101
Spanish	_	35
Italian		<b>39</b>
Russian	_	11
Persian		6
Dutch	_	-
Chinese	-	2
Hungarian	_	1
Portugese	-	2
Arabic	_	. <b>2</b>

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317

Japanese		37
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Total

### Allocation by Planning Commission for Modernisation of NTC Mills

2959. SHRI AMAL DATTA: Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 1677 on 6th March, 1987 regarding allocation by Planning Commission for modernisation of NTC mills and state:

(a) how the sum allocated for modernisation and rationalisation is proposed to be spent; and

(b) the schemes of modernisation and rationalisation during the Seventh Plan, mill-wise?

THE DEPUTY MINISTER IN THE MIN-ISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) The Sum allocated for modernisation and rationalisation is proposed to be spent on selective modernisation of potentially viable mills, statutory requirements and rationalisation connected with phasing out of uneconomic activity

(b) The subsidiarias have been asked to reformulate the schemes of modernisation/rationalisation in accordance with above, keeping in view the resource constraints and their inter se priority.

# Floating Dry Dock for Indian Navy

2960. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Navy has acquired a second hand floating Dry Dock named FDN-I which is based in Port Blair;

(b) if so, the estimated annual recurring expenditure on its maintenance and the personnel; (c) whether Government propose to let out the A & N Administration's ships to undergo annual passenger survey in this floating Dry Dock to conserve foreign exchange;

(d) whether Government propose to permit any foreign commercial or naval vessels to undergo repairs in this Dry Dock to earn foreign exchange; and

(e) whether the Indian Navy is capable of utilising the facilities at this floating Dry Dock to the optimum?

THE MINISTER OF STATE IN THE DEPTT. OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir

(b) Rs. 1.8 crores.

(c) Ships of A & N Administration may be accepted for repairs, subject to the availability of unutilised capacity of the Dry Dock.

(d) No, Sir.

(e) Yes, Sir.

# **Export of Wheat and Rice**

2961. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of wheat and rice exported by the Food Corporation of India during 1986-87 and the names of the countries to which exported;

(b) whether Government have received any complaint in regard to the quality supplied;

(c) if so, the details thereof;

(d) whether Government have received any order for the supply of wheat and rice